

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI
PRINCIPAL BENCH, COURT NO. 3**

EXCISE APPEAL NO. 50097 OF 2019

[Arising out of Order-in-Appeal No.952-953(CRM)CE/JDR/2018 dated 29.08.2018 passed by the Commissioner (Appeals), Central Excise & CGST, Jodhpur]

M/s. JK Cement Works

Kailash Nagar, Nimbahera,
Chittorgarh-312617 (Rajasthan)

Appellant

Vs.

**Commissioner of CGST and Central Excise,
Jodhpur**

Respondent

Appearance:

Present for the Appellant: Shri B.L. Narasimhan, Advocates

Present for the Respondent: Shri Bhagwat Dayal, Authorised Representative

CORAM:

HON'BLE MR. ASHOK JINDAL, MEMBER (JUDICIAL)

HON'BLE MR. K. ANPAZHAKAN, MEMBER (TECHNICAL)

Date of Hearing: **05/05/2026**

Date of Decision: **20/05/2026**

ORDER

The appeal is disposed of. For order, see order of date in Excise
Appeal No. 53894 of 2018.

**(ASHOK JINDAL)
MEMBER (JUDICIAL)**

**(K. ANPAZHAKAN)
MEMBER (TECHNICAL)**